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Title: Election of two members from Lok Sabha to the National Oilseeds and Vegetable Oils Development (NOVOD) Board.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): Madam, on behalf of my senior colleague, Shri Sharad Pawar I beg to move the following :-

"That in pursuance of clause (e) of sub-section (4) of Section 4 of the National Oilseeds and Vegetable Oils Development Board Act, 1983, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the National Oilseeds and Vegetable Oils Development Board for a term of three years, subject to the other provisions of the said Act."

MADAM SPEAKER : The question is :

"That in pursuance of clause (e) of sub-section (4) of Section 4 of the National Oilseeds and Vegetable Oils Development Board Act, 1983, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the National Oilseeds and Vegetable Oils Development Board for a term of three years, subject to the other provisions of the said Act."

*The motion was adopted.*

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